

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 4556 of 2014

United India Insurance Co. Ltd. Appellants
V/s
Dalip Singh and others Respondents

5. Sunita w/o Late Shri Wazir, **resident of Village Kharar Alipur, Tehsil and District Hisar (Haryana).**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **04.07.2019(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
27th May 2019.


Superintendent (Judl.),
For Registrar (Judicial)
27/5/19